

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).6268/2008

(From the judgement and order dated 24/06/2008 in CRLA No. 1227/2001 & CRLA No. 1484/1990 of The HIGH COURT OF UTTARANCHAL AT NAINITAL)

POORAN SINGH RAWAT

Petitioner(s)

VERSUS

STATE OF UTTARKHAND

Respondent(s)

(With appln(s) for exemption from filing O.T.,bail)

Date: 01/09/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Petitioner(s)

Mr. D.K. Thakur,Adv.

Ms. Kamaljseet Narayan,Adv.

Mr. S.K. Jha,Adv.

Mr. Sushil Kumar,Adv.

Mr. Debasis Misra,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Issue notice confined only to the question of sentence.

(Ganga Thakur)
P.S. to Registrar

(Vijay Dhawan)
Court Master